

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 303 of 2020

IN THE MATTER OF:

ASREC (India) Ltd.

...Appellant

Vs

Divyesh Desai

....Respondent

Present:

**For Appellant: Mr. Saurabh Jain and Ms. Bhauishya Singh,
Advocates**

**For Respondent: Mr. Tisham Pati Sen and Ms. Aarti Kumar,
Advocates**

ORDER

12.03.2020 Advocate Tisham Pati Sen, on his own, appears on behalf of the Liquidator. He says that the Liquidator will file Reply Affidavit to the Appeal. Reply Affidavit may be filed within one week. Rejoinder, if any, may be filed by the Appellant within one week thereafter.

List the Appeal 'For Admission (After Notice)' on **7th April, 2020**.

Pendency of this Appeal will not come in the way of liquidation proceeding continuing.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)